

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 542 OF 2010

Tuesday, this the 1<sup>st</sup> day of March, 2011

**CORAM:**

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

T.Y.Sreesarath  
Residing at Thadathil House, Nenmeni  
Thachingamadam PO, Pattikad  
Malappuram District

... Applicant

(By Advocate Mr.P.N.Mohanan )

versus

1. Union of India represented by the  
Chief Postmaster General  
Kerala Circle, Trivandrum
2. The Senior Superintendent of Post Offices  
Manjeri Division, Manjeri ... Respondents

(By Advocate Mr.Pradeep Krishna, ACGSC )

The application having been heard on 01.03.2011, the Tribunal  
on the same day delivered the following:

ORDER

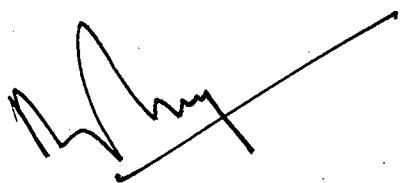
**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

The proxy counsel for Mr.P.N.Mohanan seeks permission to withdraw the  
OA in view of the subsequent OA 1052/10. Permission is granted and OA stands  
dismissed as withdrawn.

Dated, the 1<sup>st</sup> March, 2011.



K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER



JUSTICE P.R.RAMAN  
JUDICIAL MEMBER

VS